

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:2016
ANSWERED ON:04.08.2003
PROPOSAL UNDER NCLP
PRAKASH V. PATIL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government of Maharashtra has submitted 15 proposals under the National Child Labour Project;
- (b) if so, whether the State Government was asked to submit revised proposals;
- (c) if so, the details thereof;
- (d) whether the State Government has complied with the directives of the Union Government;
- (e) if so, whether the Union Government have since approved the revised proposals of the State Government; and
- (f) if not the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a) Yes, Sir.

(b) & (c): Yes, Sir. The proposals were examined and the concerned District Collectors were advised for resubmitting revised proposals as per the scheme of National Child Labour Projects through the State Government. The Government of Maharashtra was also asked to submit revised proposals with their recommendation, justification and prioritisation for these projects.

(d): The Government has now received revised proposals for certain districts from the Government of Maharashtra.

(e) & (f): No new projects have been sanctioned during the current financial year as the scheme of National Child Labour Projects is yet to be approved for its continuation & expansion during the Tenth Five Year Plan period.